



महाराष्ट्र शासन राजपत्र असाधारण भाग आठ

वर्ष ९, अंक ४०(४)]

मंगळवार, जुलै २५, २०२३/श्रावण ३, शके १९४५

[पृष्ठे २३, किंमत : रुपये २७.००

असाधारण क्रमांक ६७

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Second Supplementary) Appropriation Bill, 2023 (L. A. Bill No. XXXI of 2023), introduced in the Maharashtra Legislative Assembly on the 25th July 2023, is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

SATISH WAGHOLE,

Secretary (Legislation) to Government,
Law and Judiciary Department.

L. A. BILL No. XXXI OF 2023.

A BILL

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2024.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2024; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Seventy-fourth year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Second Supplementary) Appropriation Act, 2023. Short title.

(१)

Withdrawal of
Rs.
4,12,43,20,93,000
out of the
Consolidated
Fund of the
State for the
Financial
Year 2023-
2024.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of forty one thousand two hundred forty three crores, twenty lakhs, ninety three thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2024, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2024.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department					
A-1	Governor and Council of Ministers	2012, 2013, Council of Ministers	...	1,73,90,000	1,73,90,000
A-2	Elections	2015, Elections	86,00,00,000	...	86,00,00,000
A-3	Public Service Commission.	2051, Public Service Commission.	...	10,90,80,000	10,90,80,000
A-4	Secretariat and Miscellaneous General Services	2052, 2059, 2070, 2075, Secretariat-General Services Public Works Other Administrative Services Miscellaneous General Services	26,83,96,000	...	26,83,96,000
A-5	Social Services	2216, 2235, 2250, 2251, Housing Social Security and Welfare Other Social Services Secretariat Social Services	27,18,95,000	...	27,18,95,000
A-7	Civil Aviation	3053, Civil Aviation	85,00,00,000	...	85,00,00,000
Total-General Administration Department			2,25,02,91,000	12,64,70,000	2,37,67,61,000
Home Department					
B-1	Police Administration	2014, 2055, 2070, Administration of Justice Police Other Administrative Services	74,74,91,000	...	74,74,91,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
B-2	State Excise	2039, State Excise	56,00,000	...	56,00,000
B-3	Transport Administration	2041, Taxes on Vehicles 3055, Road Transport 3056, Inland Water Transport	10,01,50,20,000	...	10,01,50,20,000
B-4	Secretariate and Other General Services	2045, Other Taxes and Duties on Commodities and Services 2052, Secretariat-General Services 2075, Miscellaneous General Services	2,65,00,000	...	2,65,00,000
B-5	Jails	2056, Jails	5,00,00,000	...	5,00,00,000
		Total-Home Department	10,84,46,11,000	...	10,84,46,11,000
Revenue and Forest Department					
C-1	Revenue and District Administration	2029, Land Revenue 2045, Other Taxes and Duties on Commodities and Services 2053, District Administration 2070, Other Administrative Services	70,64,96,000	...	70,64,96,000
C-3	Interest Payments	2049, Interest Payments	4,58,25,82,000	...	4,58,25,82,000
C-4	Secretariat and Other General Services	2052, Secretariat-General Services 2059, Public Works 2075, Miscellaneous General Services	1,45,00,000	45,91,58,000	47,36,58,000
C-5	Other Social Services	2217, Urban Development	40,25,000	...	40,25,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
C-7	Forest	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare 2250, Other Social Services	2,000	...	2,000
		2406, Forestry and Wild Life 2415, Agricultural Research and Education 2551, Hill Areas			
		Total-Revenue and Forest Department	5,30,76,05,000	45,91,58,000	5,76,67,63,000
		Agriculture, Animal Husbandry, Dairy Development and Fisheries Department			
D-3	Agriculture Services	2401, Crop Husbandry 2402, Soil and Water Conservation 2415, Agricultural Research and Education	50,38,80,00,000	...	50,38,80,00,000
D-4	Animal Husbandry	2403, Animal Husbandry	17,28,01,000	...	17,28,01,000
D-5	Dairy Development	2404, Dairy Development	5,87,11,000	...	5,87,11,000
D-6	Fisheries	2405, Fisheries	1,36,33,27,000	...	1,36,33,27,000
		Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department	51,98,28,39,000	...	51,98,28,39,000
		School Education and Sports Department			
E-2	General Education	2202, General Education	50,21,12,64,000	...	50,21,12,64,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund		
			Rs.	Rs.	Rs.	
E-3	Secretariat and Other Social Services	2204, 2205, 2225, 2235, 2251, 2406,	Sports and Youth Services Art and Culture Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Social Security and Welfare Secretariat Social Services Forestry and Wild Life	99,97,62,000	...	99,97,62,000
			Total-School Education and Sports Department	51,21,10,26,000	...	51,21,10,26,000
Urban Development Department						
F-2	Urban Development and Other Advance Services	2053, 2070, 2217, 3054,	District Administration Other Administrative Services Urban Development Roads and Bridges	25,84,75,00,000	...	25,84,75,00,000
F-3	Secretariat and Other Social Services	2230, 2235, 2251, 2406, 3475,	Labour, Employment and Skill Development Social Security and Welfare Secretariat Social Services Forestry and Wild Life Other General Economic Services	1,80,00,000	...	1,80,00,000
F-4	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	4,00,00,00,000	...	4,00,00,00,000
			Total-Urban Development Department	29,86,55,00,000	...	29,86,55,00,000
Finance Department						

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding - (4)		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
G-1	Sales Tax Administration	2020, 2040, 3475, Other General Economic Services	4,49,92,000	...	4,49,92,000
G-5	Treasury and Accounts Administration	2054, Treasury and Accounts Administration	52,61,000	...	52,61,000
Total-Finance Department			5,02,53,000	...	5,02,53,000
Public Works Department					
H-3	Housing	2216, Housing	28,24,15,000	...	28,24,15,000
H-6	Public Works and Administrative and Functional Buildings.	2059, 2202, 2203, 2205, 2210, 2217, 2230, 2403, 2405, General Education Technical Education. Art and Culture Medical and Public Health Urban Development Labour, Employment and Skill Development Animal Husbandry Fisheries	81,25,32,000	...	81,25,32,000
Total-Public Works Department			1,09,49,47,000	...	1,09,49,47,000
Water Resources Department					
I-3	Irrigation, Power and Other Economic Services	2402, 2700, Soil and Water Conservation Major Irrigation	6,06,14,000	...	6,06,14,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2701, Major and Medium Irrigation			
		2702, Minor Irrigation			
		2705, Command Area Development			
		2711, Flood Control and Drainage			
		2801, Power			
		3402, Space Research			
		Total-Water Resources Department	6,06,14,000	...	6,06,14,000
		Law and Judiciary Department			
J-1	Administration of Justice	2014, Administration of Justice	44,07,70,000	1,36,40,95,000	1,80,48,65,000
J-2	Secretariat and Other Social and Economic Services	2052, Secretariat-General Services	1,07,70,000	...	1,07,70,000
		2070, Other Administrative Services			
		2235, Social Security and Welfare			
		2250, Other Social Services			
		3475, Other General Economic Services			
		Total-Law and Judiciary Department	45,15,40,000	1,36,40,95,000	1,81,56,35,000
		Industries, Energy and Labour Department			
K-3	Stationary and Printing	2057, Supplies and Disposals	2,58,72,000	...	2,58,72,000
		2058, Stationery and Printing			
		2406, Forestry and Wild Life			
K-7	Industries	2851, Village and Small Industries	64,00,000	...	64,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2852,	Industries				
2853,	Non-Ferrous Mining and Metallurgical Industries				
	Total-Industries, Energy and Labour Department		3,22,72,000	...	3,22,72,000
Rural Development Department					
L-1	Interest Payments	2049,	...	42,19,53,000	42,19,53,000
L-2	District Administration	2053,	25,00,02,000	...	25,00,02,000
L-3	Rural Development Programmes.	2059,	20,00,00,00,000	...	20,00,00,00,000
		2235,			
		2415,			
		2501,			
		2505,			
		2515,			
		2810,			
		3054,			
		Total-Rural Development Department	20,25,00,02,000	42,19,53,000	20,67,19,55,000
Food, Civil Supplies and Consumer Protection Department					
M-2	Food Storage and Warehousing	2408,	5,25,71,79,000	...	5,25,71,79,000
M-3	Secretariat and Other Economic Services	3451,	1,36,16,000	...	1,36,16,000
		3475,			
		Other General Economic Services			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
Total-Food, Civil Supplies and Consumer Protection Department			5,27,07,95,000	...	5,27,07,95,000
Social Justice and Special Assistance Department					
N-2	Secretariat and Other Social Services	2053, 2216, 2251,	17,00,000	...	17,00,000
N-3	Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities.	2053, 2202, 2205, 2210, 2211, 2215, 2216, 2217, 2225, 2230, 2235, 2401, 2403, 2405, 2406, 2501, 2505, 2801, 2810,	42,44,24,29,000	...	42,44,24,29,000
District Administration Housing Secretariat Social Services District Administration General Education Art and Culture Medical and Public Health Family Welfare Water Supply and Sanitation Housing Urban Development Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Labour, Employment and Skill Development Social Security and Welfare Crop Husbandry Animal Husbandry Fisheries Forestry and Wild Life Special Programmes for Rural Development Rural Employment Power New and Renewable Energy					

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2851, 2852,	Village and Small Industries Industries				
		Total-Social Justice and Special Assistance Department	42,44,41,29,000	...	42,44,41,29,000
Planning Department					
O-82	District Plan-Washim			1,000	1,000
2053,	District Administration				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
		Total-Planning Department	1,000	...	1,000
		Housing Department			
Q-3	Housing	2216, Housing	95,02,00,000	...	95,02,00,000
		2217, Urban Development			
		2235, Social Security and Welfare			
		2406, Forestry and Wild Life			
		Total-Housing Department	95,02,00,000	...	95,02,00,000
		Public Health Department			
R-1	Medical and Public Health	2049, Interest Payments			
		2210, Medical and Public Health	11,87,80,42,000	...	11,87,80,42,000
		2211, Family Welfare			
		2235, Social Security and Welfare			
		Total-Public Health Department	11,87,80,42,000	...	11,87,80,42,000
		Medical Education and Drugs Department			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding - (4)		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
S-1	Medical and Public Health	2210, Medical and Public Health	1,32,35,98,000	...	1,32,35,98,000
S-3	Secretariat Social Services	2251, Secretariat Social Services	22,11,000	...	22,11,000
		Total-Medical Education and Drugs Department	1,32,58,09,000	...	1,32,58,09,000
Tribal Development Department					
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2053, District Administration	16,22,51,36,000	...	16,22,51,36,000
		2059, Public Works			
		2202, General Education			
		2204, Sports and Youth Services			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2435, Other Agricultural Programmes			
		2501, Special Programmes for Rural Development			
		2505, Rural Employment			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
	2702, Minor Irrigation				
	2801, Power				
	2810, New and Renewable Energy				
	2851, Village and Small Industries				
	2852, Industries				
	3054, Roads and Bridges				
	3055, Road Transport				
		Total-Tribal Development Department	16,22,51,36,000	...	16,22,51,36,000
		Co-operation, Marketing and Textiles Department			
V-2	Co-operation.	2070, Other Administrative Services	5,60,03,68,000	...	5,60,03,68,000
		2235, Social Security and Welfare			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2435, Other Agricultural Programmes			
		2851, Village and Small Industries			
		2852, Industries			
		3451, Secretariat-Economic Services			
		3456, Civil Supplies			
		Total-Co-operation, Marketing and Textiles Department	5,60,03,68,000	...	5,60,03,68,000
		Higher and Technical Education Department			
W-2	General Education	2202, General Education	14,82,31,000	...	14,82,31,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding - (4)		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
W-3	Technical Education.	2203, Technical Education.	20,00,00,000	...	20,00,00,000
W-4	Art and Culture	2205, Art and Culture	1,00,00,000	...	1,00,00,000
W-6	Secretariat Social Services	2251, Secretariat Social Services	1,000	...	1,000
		Total-Higher and Technical Education Department	35,82,32,000	...	35,82,32,000
		Women and Child Development Department			
X-1	Social Security and Nutrition	2235, Social Security and Welfare 2236, Nutrition	15,97,81,45,000	...	15,97,81,45,000
		Total-Women and Child Development Department	15,97,81,45,000	...	15,97,81,45,000
		Water Supply and Sanitation Department			
Y-2	Water Supply and Sanitation	2215, Water Supply and Sanitation	58,73,91,01,000	...	58,73,91,01,000
		Total-Water Supply and Sanitation Department	58,73,91,01,000	...	58,73,91,01,000
		Skills, Employment, Entrepreneurship And Innovation Department			
ZA-2	Secretariat and Other Social Services	2203, Technical Education. 2230, Labour, Employment and Skill Development 2235, Social Security and Welfare 2251, Secretariat Social Services	1,33,75,000	...	1,33,75,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
	2406,	Forestry and Wild Life			
		Total-Skills, Employment, Entrepreneurship And Innovation Department	1,33,75,000	...	1,33,75,000
		Maharashtra Legislature Secretariat			
ZC-1	Parliament/State/Union Territory Legislatures	2011, Parliament/State/Union Territory Legislatures	21,25,000	...	21,25,000
		Total-Maharashtra Legislature Secretariat	21,25,000	...	21,25,000
		Tourism and Cultural Affairs Department			
ZD-1	Secretariate and Other Social Services	2070, Other Administrative Services	20,94,000	...	20,94,000
		2220, Information and Publicity			
		2251, Secretariat Social Services			
ZD-2	Art and Culture	2205, Art and Culture	2,03,99,59,000	...	2,03,99,59,000
		Total-Tourism and Cultural Affairs Department	2,04,20,53,000	...	2,04,20,53,000
		Marathi Language Department			
ZF-1	Secretariat-General Services	2052, Secretariat-General Services	1,24,000	...	1,24,000
		Total-Marathi Language Department	1,24,000	...	1,24,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)		
			Rs.	Rs.	Rs.	
Other Backward Bahujan Welfare Department						
ZG-3	Welfare of Vimulta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes.	2225, 2235,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Social Security and Welfare	5,26,11,09,000	...	5,26,11,09,000
			Total-Other Backward Bahujan Welfare Department	5,26,11,09,000	...	5,26,11,09,000
Soil and Water Conservation Department						
ZH-3	Irrigation, Power and Other Economic Services	2402, 2406, 2702,	Soil and Water Conservation Forestry and Wild Life Minor Irrigation	50,00,00,000	...	50,00,00,000
			Total-Soil and Water Conservation Department	50,00,00,000	...	50,00,00,000
Persons with Disabilities Welfare Department						
ZI-3	Social Security and Welfare	2235,	Social Security and Welfare	2,51,19,000	...	2,51,19,000
			Total-Persons with Disabilities Welfare Department	2,51,19,000	...	2,51,19,000
			Total-A-Expenditure on Revenue Account	3,40,01,53,63,000	2,37,16,76,000	3,42,38,70,39,000
B-EXPENDITURE ON CAPITAL ACCOUNT						
Agriculture, Animal Husbandry, Dairy Development and Fisheries Department						

No. of Grant or other Appropriation (1)		Services and Purposes (2)		Head of Account (3)		Sums not exceeding -		Total
						Voted by the Legislative Assembly	Charged on the Consolidated Fund	
D-9	Capital Expenditure on Fisheries 6405,	4405, 6405,	Capital Outlay on Fisheries Loans for Fisheries			Rs. 21,52,43,000	Rs. ...	21,52,43,000
			Total-Agriculture,Animal Husbandry,Dairy Development and Fisheries Department			21,52,43,000	...	21,52,43,000
School Education and Sports Department								
E-4	Capital Outlay on Education, Sports, Art and Culture	4202,	Capital Outlay on Education, Sports, Art and Culture			4,000	...	4,000
			Total-School Education and Sports Department			4,000	...	4,000
Urban Development Department								
F-5	Capital Expenditure on Social Services	4217, 5475,	Capital Outlay on Urban Development Capital Outlay on Other General Economic Services			32,38,00,00,000	...	32,38,00,00,000
F-7	Loans for Urban Development	6217,	Loans for Urban Development			1,000	...	1,000
			Total-Urban Development Department			32,38,00,01,000	...	32,38,00,01,000
Finance Department								
G-8	Capital Expenditure on Social Services	4070, 5475,	Capital Outlay on Other Administrative Services Capital Outlay on Other General Economic Services			2,50,00,00,000	...	2,50,00,00,000
G-10	Loans to Government Servants etc	7610,	Loans to Government Servants etc			1,00,00,00,000	...	1,00,00,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
		Total-Finance Department	3,50,00,00,000	...	3,50,00,00,000
Public Works Department					
H-7	Capital Expenditure on Social Services and Other Economic Services.	4216, 4711, 5054,	Capital Outlay on Housing Capital Outlay on Flood Control Projects Capital Outlay on Roads and Bridges	19,40,00,02,000 ...	19,40,00,02,000
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	4059, 4202, 4210, 4217, 4235, 4250,	Capital Outlay on Public Works Capital Outlay on Education, Sports, Art and Culture Capital Outlay on Medical and Public Health Capital Outlay on Urban Development Capital Outlay on Social Security and Welfare Capital Outlay on Other Social Services	48,98,36,000 ...	48,98,36,000
H-9	Capital Outlay on Removal of Regional Imbalance	4202, 4210, 4250,	Capital Outlay on Education, Sports, Art and Culture Capital Outlay on Medical and Public Health Capital Outlay on Other Social Services	1,000 ...	1,000
Total-Public Works Department			19,88,98,39,000	...	19,88,98,39,000
Water Resources Department					
I-5	Capital Expenditure on Irrigation	4402, 4700, 4701, 4702, 4705,	Capital Outlay on Soil and Water Conservation Capital Outlay on Major Irrigation Capital Outlay on Medium Irrigation Capital Outlay on Minor Irrigation Capital Outlay on Command Area Development	7,95,01,14,000 ...	7,95,01,14,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		4711, 4801,	Capital Outlay on Flood Control Projects Capital Outlay on Power Projects		
			Total-Water Resources Department	7,95,01,14,000	... 7,95,01,14,000
			Industries,Energy and Labour Department		
K-11	Capital Expenditure on Energy.	4801, 6801, 6875,	Capital Outlay on Power Projects Loans for Power Projects Loans For Other Industries	12,87,91,000	... 12,87,91,000
			Total-Industries,Energy and Labour Department	12,87,91,000	... 12,87,91,000
			Rural Development Department		
L-8	Loans to Government Servants etc	7610,	Loans to Government Servants etc	3,47,40,000	... 3,47,40,000
			Total-Rural Development Department	3,47,40,000	... 3,47,40,000
			Food,Civil Supplies and Consumer Protection Department		
M-4	Capital Outlay on Food Storage and Warehousing	4408,	Capital Outlay on Food Storage and Warehousing	3,000	... 3,000
			Total-Food,Civil Supplies and Consumer Protection Department	3,000	... 3,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
Social Justice and Special Assistance Department					
N-4	Capital Expenditure on Social Services	4059,			
		4225,	2,000	...	2,000
	Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities	4235,			
	Capital Outlay on Social Security and Welfare	4402,			
	Capital Outlay on Soil and Water Conservation	4425,			
	Capital Outlay on Co-operation	6225,			
	Loans for Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
	Total-Social Justice and Special Assistance Department		2,000	...	2,000
Planning Department					
O-12	Investment in General Financial and Trading Institutions	5465,	23,96,13,000	...	23,96,13,000
	Total-Planning Department		23,96,13,000	...	23,96,13,000
Tribal Development Department					
T-6	Capital Expenditure on Tribal Areas Development Sub Plan.	4059,			
		4202,	4,000	...	4,000
	Capital Outlay on Education, Sports, Art and Culture	4225,			
	Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities	4250,			
	Capital Outlay on Other Social Services	4402,			
	Capital Outlay on Soil and Water Conservation	4406,			
	Capital Outlay on Forestry and Wild Life				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		4425, Capital Outlay on Co-operation			
		4701, Capital Outlay on Medium Irrigation			
		4702, Capital Outlay on Minor Irrigation			
		5054, Capital Outlay on Roads and Bridges			
		Total-Tribal Development Department	4,000	...	4,000
		Co-operation, Marketing and Textiles Department			
V-5	Capital Expenditure on Economic Services	6425, Loans for Co-operation	5,70,67,00,000	...	5,70,67,00,000
		6851, Loans for Village and Small Industries.			
		6860, Loans for Consumer Industries.			
		7475, Loans for Other General Economic Service			
		Total-Co-operation, Marketing and Textiles Department	5,70,67,00,000	...	5,70,67,00,000
		Total-B-Expenditure on Capital Account	70,04,50,54,000	...	70,04,50,54,000
		Grand Total	4,10,06,04,17,000	2,37,16,76,000	4,12,43,20,93,000

STATEMENT OF OBJECTS AND REASONS.

The Bill is introduced in pursuance of article 204 of the Constitution of India, read with article 205 thereof, to provide for the appropriation out of the Consolidated Fund of the State of the moneys required to meet the supplementary expenditure on certain services and purposes in relation to the year 2023-24.

The amounts are shown below :—

		Rs.
(a) Revenue Expenditure	. .	3,42,38,70,39,000
(b) Capital Expenditure	. .	70,04,50,54,000
Total	. .	<u>4,12,43,20,93,000</u>

Mumbai,
Dated the 25th July 2023.

AJIT PAWAR,
Deputy Chief Minister.